

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 01.02.2024

Appeal Lodging No. 65 of 2024

Mr. Ravi Chilikuri

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Ms. Monica Mayekar, Advocate for the Appellant.

ORDER :-

1. Not on board. Mentioned today. List for admission on February 5, 2024 subject to removal of all the office objections.

Ms. Meera Swarup
Technical Member

01.02.2024
PTM